

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS
CAUSE LIST (SUPPLEMENTARY)

Date: 12th October, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

| S.No | Case No | Parties | Counsel for parties | Remarks |
|-----------------------|--|---|---|---------|
| FOR COMPLIANCE | | | | |
| 14. | Original Application No. 124/2016(CZ) | Tulsi Ram Meena Vs. State of Rajasthan & 4 Ors. | Mr. Shrey Raj Saxena, Adv. Mr. Sandeep Singh, Adv. | |
| 15. | Original Application No. 127/2013(THC) (M.A.No.343/17) | Santosh Mittal Vs. State of Rajasthan & 7 Ors. | Capt. Karan Singh Bhati, Adv. Mr. Sandeep Singh, Adv. (RSPCB) Mr. Sachin K. Verma, Adv. Mr. Rohit Sharma, Adv. (HSPCB) Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv. Mr. Prashant Stapak, Adv. | |
| 16. | Original Application No. 128/2013(THC) | Rajesh Kumar Saini Vs. State of Rajasthan & 8 Ors. | Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. for RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv. | |
| 17. | Original Application No. 128/2015(THC) | Shri Surendra Nath Bhargava Vs. State of Rajasthan & Ors. | Mr. Mumal Rajy, Adv. Mr. Ajay Gupta, Adv. Mr. R.K.Gupta, Adv. Mr. Rohit Sharma, Adv. Mr. Yogesh Bhatnagar, Adv. | |

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